

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:402
ANSWERED ON:22.08.2000
INTEGRATED RURAL DEVELOPMENT PROGRAMME
SUDHA YADAV

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government propose to have an audit conducted of all schemes under the Integrated Rural Development Programme throughout the country by the Comptroller and Auditor General;
- (b) if so, the details thereof;
- (c) whether a fraud in the Group Insurance Scheme under the IRDP scheme has been detected in Madhya Pradesh;
- (d) if so, the details thereof and the amount of money involved therein; and
- (e) the action taken against the officers found guilty in the matter?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SUBHASH MAHARIA)

(a) to (e) A Statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No.402 due for reply on 22.8.2000 regarding the Integrated Rural Development Programme (IRDP) by Dr.(Shrimati) Sudha Yadav

There is no such proposal at present.

2. The Madhya Pradesh authorities have intimated that cases of fraud in the Group Life Insurance Scheme under the erstwhile Integrated Rural Development Programme (IRDP), were detected in Branches of the Central Cooperative Bank in Rajgarh and Sehore Districts of Madhya Pradesh in respect of amounts of Rs. 26.08 lakhs and Rs. 46.01 lakhs respectively. All the concerned four employees of the Central Co-operative Bank, Rajgarh, have been suspended and departmental inquiry initiated against them. In Sehore District, the services of two Bank employees have been terminated, one has been downgraded, five have been penalized and departmental enquiry has been instituted against three employees. Besides, the Case No. 19/98 under Sections 420, 467, 468, 471 and 120B of the Indian Penal Code has been registered by the Economic Offence Wing (EOW), Government of Madhya Pradesh and challan put up in the Competent Court. 22 persons have been arrested so far including 2 Officers from the LIC and one Panchayat Inspector (from Sehore district).